

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 3314

TO BE ANSWERED ON MARCH 22, 2017

WATER CONSERVATION

No. 3314 SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal for water conservation and water recycling in residential locations of major cities in the country;
- (b) if so, the details thereof;
- (c) whether the Government has proposed any scheme for mandatory water conservation in various urban development projects; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAOINDERJIT SINGH)

(a): No, Madam.

(b): Does not arise.

(c) & (d): Urban Development including water conservation is a state subject. Ministry of Urban Development supports the efforts of State/UT Governments by implementing various schemes and programmes and by providing technical and financial assistance. Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), one of the reforms is that State to formulate a policy and action plan for having Rainwater harvesting structures in all commercial, public buildings and new buildings on plots of 300 sq. meters and above. Ministry of Urban Development has released the Model Building Bye Laws (MBBL) in March, 2016 which is an advisory document for the State/UT Governments. MBBL, 2016 has provisions of Rain Water Harvesting in different building categories such as in residential, public and semi public building, commercial and industrial.
